## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 671/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Fortune Integrated Assets Finance Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

21.

Sarrabh. Deorykhkar. Advocate ilb. Sanjay udeshi & Co

## **COMMON ORDER**

## C.S.P. No. 671/230-232/NCLT/MB/MAH/2017 C.S.P. No. 672/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. Adjourned to **24.11.2017**.

Sd/-

Sd/-

**Bhaskara Pantula Mohan** Member (Judicial) 13.10.2017

M.K. Shrawat Member (Judicial)